

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A.No.1619/93

New Delhi, this the 8th day of January, 1999

**HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI N. SAHU, MEMBER(A)**

(X)

D.K.Chopra,
S/o late Shri D.C.Chopra.
R/o 31/20, Old Rajinder Nagar,
New Delhi.

(Formerly Inspector, CBI)
Special Crimes Branch,
Block No.4, CGO Complex,
Lodhi Road, New Delhi)

....Applicant

(By Advocate: None)

Versus

1. Union of India, through
Secretary,
Ministry of Personnel, Public Grievances
and Pensions, North Block,
New Delhi.

2. Director,
Central Bureau of Investigation,
Block No.3, CGO Complex,
Lodhi Road, New Delhi.

....Respondents.

(By Advocate: None)

O R D E R (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

This is a 1993 matter listed at serial number 11 under 'Regular' matters under the caption that cases of the year 1993 and earlier will not be adjourned. We note that in pursuance of our order dated 26.11.98, fresh notices have been issued to the parties on 4.12.98 and inspite of that, none has appeared today for either side. In the circumstances, it appears that neither the applicant nor his counsel is interested in pursuing this case further. The O.A. is, therefore, dismissed for default and non-prosecution.

Kiranmala Sah
(N. SAHU)
MEMBER(A)

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
MEMBER(J)

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